

THE MINISTER, OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) No, Sir. There is no such proposal under consideration at present.

(b) Yes.

Non-maintenance of Inventory of loco parts at Bikaner

343. SHRI PILOO MODY: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Chittaranjan Locomotive Works despatched spares worth Rs. 6.22 lakhs of loco components to the Northern Railway Stores at Bikaner during 1971-72 for which no proper records were kept at Bikaner;

(b) whether it is also a fact that the debits raised by the CLW for these spares were accepted in July 1974 by the Works Manager, Bikaner, without physical verification of the materials;

(c) whether it is a fact that some items were untraceable when a physical check was made in November, 1976; and

(d) if so, whether any enquiry has been conducted in this regard and what are the findings thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) Yes.

(c) Yes. In November, 1976 it came to the notice of the Railway that 209 items had remained unaccounted. Out of these, 105 items had been cleared upto February, 1980, leaving a balance of 104 items valuing Rs. 52,000 which are still to be cleared.

(d) A special team from the Mechanical and Stores Departments of the Railway are scrutinising records to trace the balance items.

AIIMS doctors on Strike

344. SHRI YOGENDRA SHARMA: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that doctors at the A.I.I.M.S., New Delhi, went on strike recently;

(b) if so, what are the details of their demands; and

(c) what action Government propose to take to meet their demands?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) Yes.

(b) and (c) A statement is attached.

Statement

The Resident Doctors of the All India Institute of Medical sciences have been on strike without proper notice since 21st April, 1980. Their main grievances and reasons for the strike demands are as under: —

(i) Thesis as a part of the MD/MS Course be abolished with immediate effect starting from the batch of candidates appearing for the Final Examination in December, 1980.

(ii) All residents should be given appropriate residential accommodation immediately on their joining the residency.

(iii) The residents should not be required to do any laboratory investigations or go to laboratories to collect investigation reports. Appropriate arrangements be made to revise duty rosters so as to ensure that all residents get Sundays/Gazetted holidays off except the resident on duty who should get a week day off in lieu thereof. After a day and night duty of 24 hours a resident should get the next 24 hours off.

(iv) All residents should be entitled to one month's earned leave/vacation, one month unpaid extra-